

**HIGH COURT OF SIKKIM  
GANGTOK**

No.: 20 /HCS

Date: 12.12.2024

**C-I-R-C-U-L-A-R**

No “**N.O.C**”<sup>1</sup> is required for any employee engaged by this Court, purely on a contractual/temporary/ad-hoc basis, especially when he/she is applying for a post within the establishment of this Court. That apart and in any event, no permanent employee of this Court requires to furnish a “**N.O.C**” while he/she is applying for some other post within the establishment of this Court.

**By order of the Hon’ble,  
the Chief Justice**

*sd/-*  
**Registrar General**

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<sup>1</sup> No Objection Certificate(NOC)